

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DAFATER CONSULTANTS PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	Dafater Consultants Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	17/01/2014
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Roc-Pune
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74900PN2014PTC150236
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Indraprasth, B wing FL.501, Kalyani Nagar, S.No.211/2B, Pune 411006
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	6 th June 2022
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Sunil Gajanan Nanal C/o KANJ and Associates, Company Secretaries, 3-4, Ashwarya Sankul, 17 G.A. Kulkarni Path, Opp. Joshi's Railway Museum, Kothrud, Pune - 411038 Permanent Address Flat No. 8, Priyanjali, Lane No.6, Dahanukar Colony, Kothrud, Pune - 411038 Email: sunil.nanal@kanjcs.com Contact: 020 25466265 IBBI/PA-002/IP-00194/2017-18/10560
8	LAST DATE FOR SUBMISSION OF CLAIMS	5 th July 2022

Notice is hereby given that the Dafater Consultants Private Limited has commenced voluntary liquidation on 6th June 2022

The stakeholders of Dafater Consultants Private Limited are hereby called upon to submit a proof of their claims, on or before 5th July 2022 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Sunil Gajanan Nanal

Liquidator

Date : 08/06/2022

Place : Pune

IBBI/PA-002/IP-00194/2017-18/10560

